

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.4775  
TO BE ANSWERED ON 29.03.2023**

**RAIL COACH FACTORY**

**4775. SHRI NAMA NAGESWARA RAO:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) Whether the Government has any plan to sanction Railway Coach Factory (RCF) to Telangana as per the assurance given through The Andhra Pradesh Reorganisation Act, 2014;**
- (b) if so, the details thereof; and**
- (c) the timeline by which it is likely to be established?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (c) There is no proposal as such under consideration for setting up of a Rail Coach Factory at Telangana. Rail Coach Factories are sanctioned in Indian Railways based on the requirement of the rolling stocks. Factories already sanctioned are sufficient enough to meet Indian Railways' requirement of rolling stocks in the near future.**

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